

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 207/2016  
RT CP NO. 95/Chd/HRY/2017**

M/s. IFCI Factors Ltd.

....Petitioner.

Versus.

M/s. Blue Prime Aluminium Ltd.

....Respondent.

Present: None.

As per office report, no information/documents have been filed by the petitioner. The office has reported that copy of order dated 21.03.2017 was not sent to the counsel for the petitioner. In the interest of justice, the matter now be listed on 19.07.2017 and notice of hearing be sent to the learned counsel for the petitioner forthwith by Speed Post.

*— Sd/ —*  
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(Justice R.P.Nagrath)  
Member (Judicial)

*July 04, 2017.*  
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